

HIGH COURT OF JAMMU AND KASHMIR AND LADAKH
(Office of the Registrar Judicial at Jammu)

Subject: Assignment of bail applications pending disposal before the High Court Wing Jammu to various Hon'ble Benches.

ORDER

No: 229 /RJ/HCWJ/2024

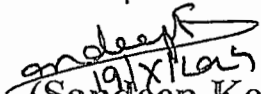
Dated: 19.10.2024

With a view to ensure speedy disposal of bail applications pending disposal before the High Court Wing Jammu, Hon'ble the Chief Justice of the High Court of Jammu and Kashmir and Ladakh has been pleased to assign the following bail applications up to the year 2022 to various Hon'ble Benches as per details tabulated herein below:

S.No.	Name of the Hon'ble Judge	Cases assigned
1.	Hon'ble Mr. Justice Sanjeev Kumar	As per Annexure-"A" appended herewith.
2.	Hon'ble Mr. Justice Rajnesh Oswal	As per Annexure-"B" appended herewith.
3.	Hon'ble Mr. Justice Vinod Chatterji Koul	As per Annexure-"C" appended herewith.
4.	Hon'ble Mr. Justice Sanjay Dhar	As per Annexure-"D" appended herewith.
5.	Hon'ble Mr. Justice Puneet Gupta	As per Annexure-"E" appended herewith.
6.	Hon'ble Mr. Justice Javed Iqbal Wani	As per Annexure-"F" appended herewith.
7.	Hon'ble Mr. Justice Mohd Akram Chowdhary	As per Annexure-"G" appended herewith.
8.	Hon'ble Mr. Justice Rahul Bharti	As per Annexure-"H" appended herewith.
9.	Hon'ble Ms. Justice Moksha Khajuria Kazmi	As per Annexure-"I" appended herewith.
10.	Hon'ble Mr. Justice Wasim Sadiq Nargal	As per Annexure-"J" appended herewith.
11.	Hon'ble Mr. Justice Rajesh Sekhri	As per Annexure-"K" appended herewith.
12.	Hon'ble Mr. Justice Mohd Yousuf Wani	As per Annexure-"L" appended herewith.

The assigned matters shall be heard by the Hon'ble Benches through physical/virtual mode, as per the place of availability of sitting of Hon'ble Benches, irrespective of change of roster.

By Order.


(Sandeep Kour)
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No: 2224- 31 /RJ/HCWJ/2024

Dated: 19.10.2024

Copy of the above order is forwarded to the:

1. Worthy Registrar General, High Court of J&K and Ladakh at Srinagar, for kind information.
2. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh for kind information to His Lordship.
3. Secretary to Hon'ble Mr./Mrs. Justice _____
.... For kind information of their Lordships.
4. Joint Registrar Judicial (Protocol), High Court of J&K and Ladakh, Jammu;
..... for information and necessary action.
- ✓ 5. Incharge NIC, High Court of J&K and Ladakh for information and uploading the same on the official website of the High Court.
6. Incharge Library, High Court of J&K and Ladakh Jammu _____ for information and keeping the record of the same.
7. Joint Registrar/Deputy Registrar/Computer, Digitization and Criminal Section, for information and necessary action.
8. Order file.


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Annexure-“A”

Bail applications assigned to Hon'ble Mr. Justice Sanjeev Kumar

S.NO.	TYPE	NO	YEAR	PETITIONER	RESPONDENT	BENCH	PURPOSE
1.	BA	49	2018	VARUN CHANDAN AND ORS.	STATE TH.S.I.I.O.P/S RAJOURI AND ORS.	SB	FOR ORDERS After Notice
2.	BA	68	2018	MISS K	VARUN CHANDAN	SB	FOR ORDERS After Notice
3.	Bail App	221	2020	VIJAY KUMAR	JOGINDER KUMAR AND ANOTHER.	SB	FOR ORDERS After Notice
4.	Bail App	220	2021	RAJEEV SHARMA TH MOTHER SANTOSHI KUMARI	UNION TERRITORY OF JAMMU AND KASHMIR TH SHO POLICE STATION	SB	FOR ORDERS Before Notice



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Annexure-“B”

Bail applications assigned to Hon'ble Mr. Justice Rajnesh Oswal

S.NO.	TYPE	NO	YEAR	PETITIONER	RESPONDENT	BENCH	PURPOSE
1.	BA	57	2013	AFTAB AHMED CHANDEL	STATE TH.C.B.I.	SB	FOR FINAL HEARING
2.	BA	45	2018	SAYIED ANWAR AND ORS.	STATE TH.SECY.HOME AND ANR.	SB	FOR ORDERS After Notice
3.	BA	87	2018	VIKRAM SHARMA	STATE TH.SHO.P/S.KALAKOTE	SB	FOR ORDERS After Notice
4.	BA	171	2018	KAJU ALI AND ORS.	STATE TH.S.H.O.P/S RAJBAGH	SB	FOR FINAL HEARING
5.	BA	47	2019	SAHIL DEEP	STATE OF J AND K TH. S.H.O.	SB	FOR ADMISSION After Notice
6.	Bail App	211	2019	AVINASH KUMAR	UNION TERRITORY OF J AND K TH SHO POLICE STATION R S PURA	SB	FOR ORDERS After Notice
7.	Bail App	181	2022	PAWAN KUMAR BABBAR	UT OF J AND K TH COMMISSIONER SECRETARY TO GOVERNMENT HOME DEPARTMENT AND OTHERS	SB	FOR ADMISSION After Notice
8.	Bail App	381	2022	DEVI SINGH	U T OF J AND K TH SHO POLICE STATION RAMGARI SAMBA	SB	FOR ADMISSION After Notice
9.	Bail App	399	2022	RINCHIN NAMGYAL	U T OF J AND K TH INCHARGE SHO POLICE STATION BAHU FORT	SB	FOR ADMISSION After Notice



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Annexure-“C”

Bail applications assigned to Hon'ble Mr. Justice Vinod Chatterji Koul

S.NO.	TYPE	NO	YEAR	PETITIONER	RESPONDENT	BENCH	PURPOSE
1.	BA	48	2014	PRABHU SINGH	STATE TH.HOME DEPTT.AND ORS.	SB	FOR ORDERS After Notice
2.	BA	45	2015	PRABHU SINGH	STATE TH. HOME DEPTT. AND ORS.	SB	FOR ORDERS After Notice
3.	Bail App	86	2019	JAIANGIR NIZAMI AND ANR.	THE STATE OF JAMMU AND KASHMIR TH. SECY. HOME DEPTT. AND ANR.	SB	SPECIALLY ORDERED CASES
4.	Bail App	151	2019	GOURAV SHARMA	STATE TH. STATION HOUSE OFFICER POLICE STATION DOMANA, JAMMU.	SB	FOR ORDERS After Notice
5.	Bail App	138	2019	VIJAY SHARMA	STATE TH. S.I.O. P/S PIR MITHA	SB	FOR TAKING STEPS
6.	Bail App	165	2019	PREM KUMAR	STATE TH. S.I.O. P/S PIR MITHA JAMMU	SB	FOR TAKING STEPS
7.	Bail App	184	2019	HEMANT KUMAR KOLHI AND ANR.	STATE TH. INCHARGE POLICE STATION DOMANA	SB	FOR ADMISSION After Notice
8.	Bail App	215	2019	VISHAL KUMAR CHOUDHARY	UNION TERRITORY OF JAMMU AND KASHMIR TH S I O POLICE STATION CHANNI HIMMAT JAMMU.	SB	FOR ADMISSION After Notice



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Annexure-“D”

Bail applications assigned to Hon'ble Mr. Justice Sanjay Dhar

S.NO.	TYPE	NO	YEAR	PETITIONER	RESPONDENT	BENCH	PURPOSE
1.	Bail App	1	2020	MUSKIN ALI	UNION TERRITORY OF J AND K TH SHO POLICE STATION KATHUA	SB	FOR ORDERS After Notice
2.	Bail App	46	2020	KONIC GOYAL	UNION TERRITORY OF JAMMU AND KASHMIR TH POLICE STATION UDHAMPUR.	SB	FOR ORDERS After Notice
3.	Bail App	47	2020	PARSHOTAM LAL AND ANOTHER.	UNION TERRITORY OF JAMMU AND KASHMIR TH POLICE STATION RAM NAGAR UDHAMPUR.	SB	FOR ORDERS After Notice
4.	Bail App	50	2020	VIRENDER KUMAR JANDIAL	UNION TERRITORY OF JAMMU AND KASHMIR TH STATION HOUSE OFFICER POLICE STATION RAM NAGAR UDHAMPUR.	SB	FOR ORDERS After Notice
5.	Bail App	51	2020	SANDEEP JAMWAL	UNION TERRITORY OF JAMMU AND KASHMIR TH INCHARGE POLICE STATION RAMNAGAR UDHAMPUR.	SB	FOR ORDERS After Notice
6.	Bail App	130	2020	SUKHIBINDER SINGH	UNION TERRITORY OF J AND K TH POLICE STATION VIJAYPUR	SB	FOR ADMISSION After Notice
7.	Bail App	220	2020	SAMITRI DEVI AND ANOTHER.	UNION TERRITORY OF JAMMU AND KASHMIR TH SHO POLICE STATION DOMANA JAMMU.	SB	FOR ADMISSION After Notice
8.	Bail App	321	2022	ARVIND KUMAR	U T OF J AND K TH SHO POLICE STATION DOMANA JAMMU	SB	FOR TAKING STEPS




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Annexure-“E”

Bail applications assigned to Hon'ble Mr. Justice Puneet Gupta

S.NO.	TYPE	NO	YEAR	PETITIONER	RESPONDENT	BENCH	PURPOSE
1.	Bail App	152	2019	MOHAN SINGH	STATE TH. STATION HOUSE OFFICER, POLICE STATION DOMANA, JAMMU.	SB	FOR ORDERS After Notice
2.	Bail App	4	2021	RAM LAL	UNION TERRITORY OF JAMMU AND KASHMIR TH SHO POLICE STATION MIRAN SAHIB JAMMU.	SB	FOR ORDERS After Notice
3.	Bail App	52	2021	MUDASSER HUSSAIN AND OTHERS	UNION TERRITORY OF JAMMU AND KASHMIR TH SHO POLICE STATION GOOL RAMBAN	SB	FOR ADMISSION After Notice
4.	Bail App	64	2021	MOHD HANIEF	UNION TERRITORY OF JAMMU AND KASHMIR TH SHO POLICE STATION UDHAMPUR	SB	FOR ADMISSION After Notice
5.	Bail App	85	2021	MOHD SHAHBAZ	UNION TERRITORY OF JAMMU AND KASHMIR TH INCHARGE POLICE STATION MANJAKOTE RAJOURI AND ANOTHER	SB	FOR ADMISSION After Notice
6.	Bail App	177	2021	KULBIR SINGH ALIAS KIHERA, R/O RANI BAGH NEAR AIRPORT SATWARI, JAMMU,	UNION TERRITORY OF JAMMU AND KASHMIR TH INCHARGE STATION HOUSE OFFICER	SB	FOR ADMISSION After Notice
7.	Bail App	372	2021	SUMEET ZUTSII	UNION TERRITORY OF JAMMU AND KASHMIR TH SHO POLICE STATION GANDHI NAGAR JAMMU AND ANOTHER	SB	FOR ADMISSION After Notice
8.	Bail App	250	2022	MOHD IMRAN AND OTHERS	U T OF J AND K TH POLICE STATION MALHAR BILLAWAR KATHUA	SB	FOR ADMISSION After Notice



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Annexure-“F”

Bail applications assigned to Hon'ble Mr. Justice Javed Iqbal Wani

S.NO.	TYPE	NO	YEAR	PETITIONER	RESPONDENT	BENCH	PURPOSE
1.	Bail App	192	2021	SAT PAUL THI HIS BROTHER GANESH PAUL	UNION TERRITORY OF JAMMU AND KASHMIR THI SHIO POLICE STATION, WOMEN CELL	SB	FOR ADMISSION After Notice
2.	Bail App	194	2021	TARUN KHANNA	UNION TERRITORY OF JAMMU AND KASHMIR THI SENIOR SUPERINTENDENT OF POLICE	SB	FOR FINAL HEARING
3.	Bail App	258	2021	MOHD IQBAL ALIAS BALI	UNION TERRITORY OF JAMMU AND KASHMIR THI SHIO POLICE STATION POONCH	SB	FOR ORDERS After Notice
4.	Bail App	270	2021	GAGAN ANGRAL	SHO POLICE STATION WOMEN CELL JAMMU AND ANOTHER	SB	FOR ADMISSION After Notice
5.	Bail App	278	2021	PAWAN SINGH	UNION TERRITORY OF JAMMU AND KASHMIR THI ITS SHIO POLICE STATION CHASANA REASI	SB	FOR ADMISSION After Notice
6.	Bail App	316	2021	AKHTAR HUSSAIN SHAH AND ANOTHER	STATION HOUSE OFFICER POLICE STATION CHASSANA REASI	SB	FOR ADMISSION After Notice
7.	Bail App	2	2022	DHAL DEVI AND ANOTHER	UNION TERRITORY OF JAMMU AND KASHMIR THI SHIO POLICE STATION CHASANA REASI	SB	FOR ADMISSION After Notice
8.	Bail App	378	2022	PREM SINGH	UT OF J AND K THI SHIO POLICE STATION SAMBA	SB	FOR ADMISSION After Notice



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Annexure-“G”

Bail applications assigned to Hon'ble Mr. Justice Mohd. Akram Chowdhary

S.NO.	TYPE	NO	YEAR	PETITIONER	RESPONDENT	BENCH	PURPOSE
1.	Bail App	286	2021	BABU HUSSAIN AND OTHERS	UNION TERRITORY OF JAMMU AND KASHMIR TH SHO POLICE STATION TIHANNAMANDI RAJOURI	SB	FOR ORDERS After Notice
2.	Bail App	304	2021	MAJID FARID SHAPOO	UNION TERRITORY OF JAMMU AND KASHMIR TH CRIME BRANCH JAMMU	SB	FOR ORDERS After Notice
3.	Bail App	342	2021	TALIB HUSSAIN TH SYED SALEHA BANU	UNION TERRITORY OF JAMMU AND KASHMIR TH SHO POLICE STATION NAGROTA JAMMU AND ANOTHER	SB	FOR ORDERS After Notice
4.	Bail App	364	2021	SHEIKH ABDUL REHMAN	UT OF J AND K TH INCHARGE SHO PS REASI	SB	FOR ORDERS After Notice
5.	Bail App	379	2021	ANU BALA	RAJESH SINGH	SB	FOR ADMISSION After Notice
6.	Bail App	411	2021	RAHUL KUMAR	UT OF J AND K TH SHO PS NAGROTA	SB	FOR ADMISSION After Notice
7.	Bail App	418	2021	BIDHI CHAND AND ANOTHER	UNION TERRITORY OF JAMMU AND KASHMIR TH SHO POLICE STATION CRIME BRANCH JAMMU	SB	FOR FINAL HEARING
8.	Bail App	36	2022	HARVINDER SINGH	UNION TERRITORY OF JAMMU AND KASHMIR TH SHO POLICE STATION KATRA	SB	FOR ORDERS After Notice



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Annexure-“H”

Bail applications assigned to Hon'ble Mr. Justice Rahul Bharti

S.NO.	TYPE	NO	YEAR	PETITIONER	RESPONDENT	BENCH	PURPOSE
1.	Bail App	45	2022	SHIHRAZ AHMED	UNION TERRITORY OF J&K TH SHO POLICE STATION DARIHAL	SB	FOR ADMISSION After Notice
2.	Bail App	58	2022	MUKESH KUMAR GUPTA	UNION TERRITORY OF JAMMU AND KASHMIR TH SHO POLICE STATION DOMANA JAMMU AND ANOTHER	SB	FOR ORDERS After Notice
3.	Bail App	68	2022	KAMAL KISHORE AND OTHERS	UT OF J AND K TH COMMISSIONER SECRETARY HOME DEPTT AND ANOTHER	SB	FOR FINAL HEARING
4.	Bail App	69	2022	SHAHID BUCHI	UNION TERRITORY OF JAMMU AND KASHMIR TH SSP ANTI CORRUPTION BUREAU JAMMU	SB	FOR ADMISSION After Notice
5.	Bail App	86	2022	FAZAL NOOR AND OTHERS	UNION TERRITORY OF JAMMU AND KASHMIR TH SHO POLICE STATION SURANKOTE POONCH	SB	FOR ADMISSION After Notice
6.	Bail App	87	2022	AMAN SHARMA	UNION TERRITORY OF JAMMU AND KASHMIR TH INCHARGE POLICE STATION ARNIA JAMMU	SB	FOR ORDERS After Notice
7.	Bail App	103	2022	SAJAD AHMED AND ANR	UNION TERRITORY OF JAMMU AND KASHMIR THROUGH SHO POLICE STATION SURANKOTE	SB	FOR ADMISSION After Notice
8.	Bail App	106	2022	GHULAM NABI AND OTHERS	UNION TERRITORY OF JAMMU AND KASHMIR TH SHO POLICE STATION MENDHAR POONCH	SB	FOR ORDERS After Notice
9.	Bail App	334	2022	VISHANT ANAND	UT OF J AND K TH OFFICER INCHARGE SHO POLICE STATION BANI	SB	FOR ADMISSION After Notice



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Annexure-“I”

Bail applications assigned to Hon'ble Ms. Justice Moksha Khajuria Kazmi

S.NO.	TYPE	NO	YEAR	PETITIONER	RESPONDENT	BENCH	PURPOSE
1.	Bail App	112	2022	BASHIR AHMED	UT OF J AND K TH PS BAGH E BAHU JAMMU	SB	FOR ORDERS After Notice
2.	Bail App	132	2022	NUTAN KUMAR RESUTRA	UNION TERRITORY OF JAMMU AND KASHMIR TH SSP POLICE STATION ANTI CORRUPTION BUREAU JAMMU	SB	FOR ADMISSION After Notice
3.	Bail App	134	2022	VANTA MAHAJAN	UNION TERRITORY OF JAMMU AND KASHMIR TH SSP SAMBA AND OTHERS	SB	FOR ADMISSION After Notice
4.	Bail App	165	2022	VINAY SURI	UT OF J AND K TH ADDITIONAL CHIEF SECRETARY TO GOVERNMENT HOME DEPARTMENT AND OTHERS	SB	
5.	Bail App	175	2022	MOIID JUNAID IQBAL	UT OF J AND K TH INCHARGE PS CRIME BRANCH JAMMU	SB	FOR ORDERS After Notice
6.	Bail App	177	2022	SAYEED MAJID MALIK	UT OF J AND K TH SHO POLICE STATION RAMBAN	SB	FOR ORDERS After Notice
7.	Bail App	194	2022	KANSII RAM AND ANOTHER	UT OF J AND K TH SHO POLICE STATION NOWSHERA RAJOURI AND ANOTHER	SB	FOR ADMISSION After Notice
8.	Bail App	196	2022	DARSHANA DEVI AND OTHERS	UT OF J AND K TH SHO POLICE STATION WOMEN CELL RAJOURI AND ANOTHER	SB	FOR FINAL HEARING
9.	Bail App	201	2022	SIAM SINGH AND OTHERS	UT OF J AND K TH SHO INCHARGE POLICE STATION DOMANA JAMMU	SB	FOR ADMISSION After Notice

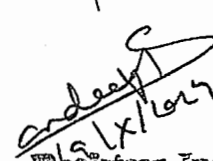

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Annexure-“J”

Bail applications assigned to Hon'ble Mr. Justice Wasim Sadiq Nargal

S.NO.	TYPE	NO	YEAR	PETITIONER	RESPONDENT	BENCH	PURPOSE
1.	Bail App	354	2022	KIRAN ATTRI AND OTHERS	U T OF J AND K TH SHO POLICE STATION UDHAMPUR	SB	FOR ADMISSION After Notice
2.	Bail App	365	2022	OM PARKASH AND OTHERS	U T OF J AND K TH SHO JANIPUR JAMMU AND ANOTHER	SB	FOR ORDERS Before Notice
3.	Bail App	389	2022	LIYAQAT ALI AND OTHERS	U T OF J AND K TH INCHARGE POLICE STATION CHASANA REASI AND ANOTHER	SB	FOR ADMISSION After Notice
4.	Bail App	418	2022	PUSHKAR NATH AND OTHERS	U T OF J AND K TH SHO POLICE STATION CHASANA AND OTHERS	SB	FOR ADMISSION After Notice
5.	Bail App	391	2022	MOHD ISMAIL AND OTHERS	U T OF J AND K TH SHO POLICE STATION DOMANA JAMMU	SB	FOR ADMISSION After Notice
6.	Bail App	401	2022	ROHIT SHARMA	U T OF J AND K TH SHO JANIPUR JAMMU AND ANOTHER	SB	FOR ORDERS After Notice
7.	Bail App	419	2022	AMANDEEP SINGH	U T OF J AND K TH SUPERINTENDENT CENTRAL JAIL KOT BHALWAL JAMMU	SB	FOR ADMISSION After Notice
8.	Bail App	434	2022	PRABJOOT SINGH AND OTHERS	THE STATION HOUSE OFFICER POLICE STATION RAJOURI	SB	FOR ORDERS After Notice
9.	Bail App	440	2022	U T OF J AND K TH POLICE STATION UDHAMPUR	YASHI PAL SHARMA	SB	FOR ORDERS After Notice


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Annexure-“K”

Bail applications assigned to Hon'ble Mr. Justice Rajesh Sekhri

S.NO.	TYPE	NO	YEAR	PETITIONER	RESPONDENT	BENCH	PURPOSE
1.	Bail App	279	2022	RIGYAL TULKU	U T OF LADAKH THE SECRETARY HOME DEPTT AND ANOTHER	07-10-2024	FOR ORDERS After Notice
2.	Bail App	283	2022	MOHD YOUSIF	U T OF J AND K THE SHO POLICE STATION KISITWAR	18-11-2024	FOR ADMISSION After Notice
3.	Bail App	291	2022	AMAN ULLAH KHAN	U T OF J AND K THE SHO POLICE STATION POONCH	27-11-2024	FOR ADMISSION After Notice
4.	Bail App	309	2022	HAIDER ALI THE BABY KHATOON	U T OF J AND K THE SHO POLICE STATION KISITWAR	22-11-2024	FOR ADMISSION After Notice
5.	Bail App	311	2022	RAGHUNATH SINGH	U T OF J AND K THE SHO POLICE STATION UDHAMPUR	18-10-2024	FOR ADMISSION After Notice
6.	Bail App	316	2022	KRISHAN KUMAR AND ANOTHER	U T OF J AND K THE SSP JAMMU AND ANOTHER	21-10-2024	FOR ADMISSION After Notice
7.	Bail App	325	2022	HAJI ALI MOHD AND OTHERS	U T OF J AND K THE COMMISSIONER SECRETARY HOME DEPTT AND ANOTHER	21-07-2023	FOR ADMISSION After Notice
8.	Bail App	337	2022	MANISH SINGH AND OTHERS	U T OF J AND K THE SSP RAJOURI AND OTHERS	01-01-5000	FOR ADMISSION After Notice
9.	Bail App	346	2022	MOHD ASLAM AND OTHERS	U T OF J AND K THE SSP RAJOURI AND OTHERS	04-11-2024	FOR ORDERS After Notice


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Annexure-“L”

Bail applications assigned to Hon'ble Mr. Justice Mohd. Yusuf Wani

S.NO.	TYPE	NO	YEAR	PETITIONER	RESPONDENT	BENCH	PURPOSE
1.	Bail App	206	2022	MOHD IQBAL AND OTHERS	UT OF J AND K THI SHO PS MARWAI KISITWAR	SB	FOR ADMISSION After Notice
2.	Bail App	211	2022	TOHIED SARWAR KHAN	UT OF J AND K THI STATION HOUSE OFFICER PS GURSAI AND ANOTHER	SB	FOR ADMISSION After Notice
3.	Bail App	216	2022	PAWAN KUMAR THI RAJ KUMAR	UT OF J AND K THI SHO PS RAMGARH SAMBA	SB	FOR ADMISSION After Notice
4.	Bail App	237	2022	MOHAMMAD AZAM AND OTHERS	UT OF J AND K THI PS SURANKOTE	SB	FOR TAKING STEPS
5.	Bail App	247	2022	YUDHIVIR SINGH	UT OF J AND K THI SHO PS WOMEN CELL KATHUA	SB	FOR ADMISSION After Notice
6.	Bail App	255	2022	MEEMOOD UR RAYAZ BHAT	UT OF J AND K THI STATION HOUSE OFFICER PS GOOL, RAMBAN	SB	FOR ADMISSION After Notice
7.	Bail App	267	2022	MOHD AJWAR KHAN AND OTHERS	UT OF J AND K THI COMMISSIONER SECRETARY HOME DEPARTMENT AND OTHERS	SB	FOR ADMISSION After Notice
8.	Bail App	275	2022	BASHARAT HUSSAIN	UT OF J AND K THI INCHARGE POLICE STATION DARIAL RAJOURI AND ANOTHER	SB	FOR ADMISSION After Notice
9.	Bail App	276	2022	SUDESH DEVI	RAKESH KUMAR AND ANOTHER	SB	FOR ADMISSION After Notice

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